

Proposal to set up fertilizer projects

8098. **SHRI BASUDEB ACHARYA:**
SHRI CHIRANJI LAL
SHARMA:

Will the Minister of **PETROLEUM, CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether there is a proposal to set up several fertilizer projects in the country to meet the growing demand of fertilizers in the country; and

(b) what will be total installed capacity after completion of all those projects?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir. In addition to the projects under implementation, action will be initiated in a phased manner, during the Sixth Plan period to take up construction of 8 new nitrogenous and 11 new phosphatic fertilizer plans.

(b) The installed capacity of fertilizer production which was 38.91 lakh tonnes of nitrogen and 12.3 lakh tonnes of P₂O₅ at the beginning of the 6th Plan is expected to go up to about 65 lakh tonnes of nitrogen and 19 lakhs tonnes of P₂O₅ by the end of the Sixth Plan. This capacity would go up further to about 100 lakh tonnes of nitrogen and about 35 lakh tonnes of P₂O₅ by 1989-90, by which time the new projects for which provision is being made in the Sixth Plan are expected to be completed.

Registration of Asli Bharat Hindi weekly for DAVP advertisement

8099. **SHRI GEORGE FERNANDES:** Will the Minister of **INFORMATION, AND BROADCASTING** be pleased to state:

(a) whether 'Asli Bharat' a Hindi weekly published from Delhi sought

registration for DAVP advertisements;

(b) if so, what is the reasons for not registering the paper and releasing advertisements to it; and

(c) what is the policy in regard to release of advertisements by DAVP?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDBEN M. JOSHI): (a) Yes, Sir.

(b) The paper is already placed on the media list of the DAVP. Few advertisements too have been released.

(c) Advertisements are issued in accordance with the principles laid down in the Advertising Policy of the Government, a copy of which has already been laid on the Table of the House.

Companies having capital of more than Rs. One Crore and submission of Audited Accounts

8100. **SHRI R. PRABHU:** Will the Minister of **LAW, JUSTICE AND COMPANY AFFAIRS** be pleased to state:

(a) the number of companies having paid-up capital of more than Rs. 1 crore as on 31st March, 1980, 1979 and 1978;

(b) the names of those companies who have failed to submit their audited accounts with the Registrar of Companies for the above mentioned years; and

(c) what action has been taken by Government in these cases by bringing to book the offices who have failed to submit the audited accounts?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) According to information available